

Fake Watches with HMT Label sold in Bombay

7566. SHRI RAMSHEKHAR PRASAD SINGH:
SHRI P. A. SAMINATHAN:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether fake wrist watches bearing the label of H.M.T. are on sale in Bombay city;

(b) if so, whether Government have made an enquiry in this regard; and

(c) the outcome of the enquiry and the steps taken to check this in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD):

(a) to (c). The Government are aware of reports that fake wrist watches bearing label of HMT are on sale in Bombay city. This is being enquired into.

प्रत्येक राज्य के लिए स्कूटरों का कोटा

7567. श्री आर० बी० बड़े : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक राज्य को स्कूटरों का कितना कोटा दिया गया है ;

(ख) किस किस राज्य ने गत वर्ष अपने कोटे में से पूरा विवरण न करके कोटा वापस कर दिया है ; और

(ग) क्या अन्डमान द्वीपसमूह का कोटा प्राइवेट व्यापारियों को दिया गया है ?

भारी उद्योग मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) एक विवरण सभा पटल पर रखा गया है। [प्रन्थालय में रखा गया। देखिय संख्या एल० टी० 4842/73]।

(ख) एक भी नहीं।

(ग) जी नहीं।

Anti-Indian propaganda at Islamic Conference

7568. PROF. NARAIN CHAND PARASHAR:
SHRI SHIV KUMAR SHASTRI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news report published in the Sunday Tribune of the 25th March, 1973, under the caption "Anti-India Propaganda at Islamic Conference";

(b) if so, the steps taken to counter-act this propaganda; and

(c) the resolutions adopted at the Conference and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):

(a) Yes, Sir. The Government have seen this report.

(b) Our view that we do not wish to keep the Pakistani prisoners of war even a day longer than absolutely necessary has been clearly and repeatedly explained to all foreign Governments, including those participating in the Islamic Conference held in Benghazi (Libya) from March 24—26, 1973.

(c) There was no formal transmittal to us of the Resolutions of the Benghazi Conference. We have, however, seen a copy of the resolution of Pakistani prisoners of war, which is attached. In Government's view, this resolution is one-sided, partisan and not likely to help the situation.

Zambian pressure for expelling Asians

7569. PROF. NARAIN CHAND PARASHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a news item in the 'Hindustan Times' dated March 26, 1973, under the caption "Zambian pressure for expelling Asians" containing the

information that the British-run "Times of Zambia", a Lusaka daily, has been sowing seeds of Zambian discontent against the Indian community; and

(b) if so, the reaction of Government thereto and the likely effects of this propaganda on the minds of twelve thousand Indian community in Zambia?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
(a) Yes, Sir.

(b) The economic reforms of 1968 and 1972 introduced in pursuance of the policy of Zambianisation of certain sectors of the economy have, no doubt, adversely affected non-citizens, including Indian nationals, trading in Zambia.

Government have confidence in the assurance of the Zambian Government that non-citizens, who wish to leave Zambia in consequence of the progressive Zambianisation of the country's economy, will be phased out in an orderly manner and will be permitted to repatriate their savings and assets to start life afresh elsewhere.

Our High Commissioner in Zambia is in contact with the Indian resident community to apprise them of the correct position and to counteract any misleading propaganda.

Fire Incidents in Ordnance Factories of the Country

7570. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of DEFENCE be pleased to state:

(a) the total number of fire incidents recorded in various Ordnance Factories in the country during the last three years; and the number of cases which were investigated;

(b) the amount of loss suffered as a result thereof; and

(c) whether any persons have been held responsible for these incidents and whether any action has been taken in these cases?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Conviction of an Indian Officer at Gangtok

7571. **SHRI VARKEY GEORGE:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any enquiry was held at Gangtok in regard to the conviction of an officer of the Ministry under the Prevention of Corruption Act; and

(b) if so, the facts thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
(a) On the basis of certain information received from the Office of our Political Officer in Gangtok, Shri Rai Singh, Second Secretary (Information) in that office was recalled to Delhi in June, 1969 and was prosecuted by the Central Bureau of Investigation under the Prevention of Corruption Act 1947 and under Indian Penal Code, in the court of Special Judge, Delhi.

(b) Shri Rai Singh was prosecuted on charges of misappropriation of public money amounting to over Rs. 5,000 out of the funds placed at his disposal by the Indian Council of Cultural Relations in connection with the visits of two cultural troupes to Sikkim and Bhutan, in 1968. In its judgment delivered on 22nd March, 1973, the honourable court sentenced Shri Rai Singh to one year's rigorous imprisonment and a fine of Rs. 2,000, in default of payment of fine to undergo further sentence of four months rigorous imprisonment, under Section 5(2) r/w 5(1) (c) of the Prevention of Corruption Act, 1947. Under Section 409 of the Indian Penal Code, the accused was sentenced to one year's rigorous imprisonment and a fine of Rs. 1000 in default of payment of fine